

**Minimum Wages**

\*340. SHRI SIMON MARANDI : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have fixed the minimum wages for unrecognised labourers of industrial sector ;

(b) if so, the details thereof, State-wise

(c) the dates on which the rates of minimum wages were revised last ;

(d) whether there is any proposal to revise the rates for such labourers keeping in view the rise in prices ; and

(e) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) to (e) The Minum Wages Act, 1948 provides for fixation, revision of mini-

imum rate of wages in employments in which the labour is vulnerable to exploitation, being not-well organised and having no effective bargaining power. The Central Government as well as the State Governments are the "appropriate Government" for the implementation and enforcement of the Act in the scheduled employments falling in their respective jurisdiction. A Statement indicating the number of scheduled employments, the range of minimum wages and the date of last revision in the central and state spheres is given below.

Based on the recommendations of the Indian Labour Conference held in 1995, a component of special allowance linked to Consumer Price Indices has been provided as a part of minimum wages for the scheduled employments in the central sphere. The special allowance is revised periodically, based on the movement in the Consumer price Indices.

## STATEMENT

## STATE-WISE DETAILS OF MINIMUM WAGES

|     | Central/State Government/<br>Union Territory | No. of<br>Employments<br>For which<br>minimum<br>Wages have<br>been fixed/<br>revised. | Range of Minimum<br>Wages per day (in Rs.) |         | Date of last<br>revision |
|-----|--|--|--|---------|--------------------------|
|     |  |  | Minimum                                    | Maximum |                          |
| (1) | (2)  | (3)  | (4)  | (5)     |                          |
| 1.  | Central Government                           | 40   | 19.82                                      | 37.37   | 12.8.92                  |
| II. | State  |  |  |         |                          |
| 1.  | Andhra Pradesh                               | 54   | 11.00                                      | 40.00   | 28.4.93                  |
| 2.  | Arunachal Pradesh                            | 8  | 18.00                                      | 21.00   | 01.11.90                 |
| 3.  | Assam  | 37   | 15.35                                      | 32.80   | 18.03.91                 |
| 4.  | Bihar  | 74   | 16.50                                      | 26.24   | *26.11.91                |
| 5.  | Goa  | 16   | 15.00                                      | 22.00   | 05.02.92                 |

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|--|---|--|---------|--------------------------|
|  |   | Minimum                                    | Maximum |                          |
| (1)  | (2)   | (3)  | (4)     | (5)                      |
| 6. Gujarat                                   | 45  | 15.00                                      | 39.05   | 31.03.93                 |
| 7. Harayana                                  | 47  | 36.77                                      | 40.77   | 31.07.90                 |
| 8. Himachal Pradesh                          | 20  | 22.00                                      | 22.00   | 01.04.92                 |
| 9. Jammu and Kashmir                         | 33  | 15.00                                      | 15.00   | 24.03.89                 |
| 10. Kamataka                                 | 37  | 16.00                                      | 32.53   | 22.07.92                 |
| 11. Kerala                                   | 41  | 19.50                                      | 75.40   | 31.03.92                 |
| 12. Madhya Pradesh                           | 34  | 28.17                                      | 33.92   | 01.03.93                 |
| 13. Maharashtra                              | 52  | 11.00                                      | 64.00   | 07.07.93                 |
| 14. Manipur                                  | 38  | 23.70                                      | 30.20   | 01.12.88                 |

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|--|---|--|---------|--------------------------|
| (1)  | (2)   | Minimum                                    | Maximum | (5)                      |
| 15. Meghalaya                                | 20  | 9.00                                       | 25.00   | 01.06.90                 |
| 16. Mizoram                                  | 51  | 28.00                                      | 35.00   | 11.11.87                 |
| 17. Nagaland                                 | 37  | 25.00                                      | 25.00   | 06.07.92                 |
| 18. Orissa                                   | 79  | 25.00                                      | 25.00   | 01.07.90                 |
| 19. Punjab                                   | 60  | 41.51                                      | 41.51   | 01.09.93                 |
| 20. Rajasthan                                | 40  | 11.00                                      | 22.00   | 02.07.90                 |
| 21. Sikkim                                   | -   | -  | -       | 01.01.91                 |
| 22. Tamil Nadu                               | 60  | 7.00                                       | 49.20   | 21.10.93                 |

| Sl. No. | Central/State Government/<br>Union Territory | No. of<br>Employment<br>For which<br>minimum<br>Wages have<br>been fixed/<br>revised | Range of Minimum<br>Wages per day (in Rs.) |         | Date of last<br>revision |
|---------|--|--|--|---------|--------------------------|
|         |  |  | Minimum                                    | Maximum |                          |
| (1)     | (2)  | (3)  | (4)  | (5)     |                          |
| 23      | Tripura                                      | 71   | 1.80                                       | 21.00   | 01.10.92                 |
| 24.     | Uttar Pradesh                                | 67   | 18.00                                      | 42.00   | 27.01.92                 |
| 25.     | West Bengal                                  | 35   | 6.76                                       | 45.00   | 24.06.92                 |
| III     | UNION TERRITORIES                            |  |  |         |                          |
| 26.     | A. and N. Islands                            | 10   | 27.00                                      | 32.00   | 13.08.92                 |
| 27.     | Chandigarh                                   | 40   | 38.81                                      | 40.13   | 22.02.90                 |
| 28.     | Dadar And Nagar Havelli                      | 43   | 19.95                                      | 36.00   | 15.12.92                 |
| 29.     | Daman And Diu                                | 11   | 22.00                                      | 22.00   | 19.03.93                 |

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|-----|--|---|--|---------|--------------------------|
|     |  |   | Minimum                                    | Maximum |                          |
|     | (1)  | (2)   | (3)  | (4)     | (5)                      |
| 30. | Delhi  | 29  | 41.45                                      | 41.45   | 24.04.89                 |
| 31  | Lakshadweep                                  | 4   | 30.00                                      | 30.00   | 01.01.93                 |
| 32. | Pondicherry                                  | 2   | 8.00                                       | 15.00   | 31.01.90                 |

@ Excludes employments where wages were fixed on pieceterated basis.